

Central Administrative Tribunal
Principal Bench

C.P. No. 487 of 2000
in
O.A. No. 840 of 1999

New Delhi, dated this the 7th February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALI, MEMBER (J)

In the matter of:

Shri Mukand Swaroop .. Applicant

(By Advocate: Sarvagya Sharma)

Versus

Shri Narendra Prasad & Others .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Sharma prays for permission to withdraw the C.P. No. 487/2000. M.A. No. 254/2001 seeking withdrawal of C.P. is allowed and the C.P. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

'gk'